

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 390
TO BE ANSWERED ON 04-02-2021

FINALIZATION OF THE DRAFT INTERMEDIARY GUIDELINES RULES, 2018

390 SHRI SUJEET KUMAR:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Government has finalized the 'Draft Intermediary Guidelines Rules, 2018', if so, by when does Government plan to notify the amendments; and
- (b) whether Government would provide the details of suggestions received from stakeholders and others on the draft rules?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a): Ministry of Electronics and Information Technology is finalising draft Intermediaries Guidelines Rules.

(b): The draft Information Technology (Intermediaries Guidelines) Rules, 2018 were put up for public consultation. All the suggestions and comments received on the proposed draft Rules were also published on Ministry of Electronics and Information Technology website (www.meity.gov.in) in February, 2019.
